

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The Committee consisting of four members has not yet submitted its report.

(b) The Committee had to undertake lengthy hearing of witnesses who appeared before it and had several meetings to assess the evidence placed before it. The evidence is lengthy and many legal issues are involved which have to be carefully assessed before the Committee's Report can be finalised. It is however expected that the report will be submitted to the Government soon.

In the Office of Regional Labour Commissioner, Ahmedabad

3545. SHRI SHANTILAL PATEL : Will the Minister of LABOUR be pleased to state :

(a) the number of applications under the Industrial Disputes Act, 1947 received in the Office of the Regional Labour Commissioner, Ahmedabad during the period July, 1987, to June, 1988;

(b) the number of such applications received in this office during the period January, 1986 to June, 1987; and

(c) the number of applications received with reference to the Labour Court and the Industrial Tribunal under the Industrial Disputes Act, 1947, separately, during the above periods ?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) to (c). Information is being collected and will be laid on the Table of the House.

Ground Announcements in Regional Languages

3546. SHRI MATILAL HANSDA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the ground announcements are made by Indian Airlines/Air India in regional languages besides English and Hindi at all the airports in the country;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps proposed to be taken for ground announcements in regional languages so that the people who do not know English or Hindi could also understand the information conveyed ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) to (d). Whereas at Delhi, Bombay, Calcutta and Madras, the ground announcements are made by the International Airports, Authority of India, at all the other domestic airports where Air India and Indian Airlines operate, ground announcements are made by the respective Airlines in English, Hindi and the Local language of the State in which the airport is situated subject to availability of staff proficient in that local language. On very rare occasions, however, it is not possible to make such announcements in the local language besides Hindi and English due to non-availability of staff fluent in speaking that particular local language.

[*Translation*]

Allotment of MIG Flats in Janakpuri, New Delhi

3547. SHRI RAJ KARAN SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the draw for allotment of 128 MIG flats (four storeyed) in B.D. Block, Janakpuri, New Delhi was held by the D.D.A. in February, 1988;

(b) if so, the reasons for which these flats have not been actually handed over to the allottees as yet even though all the formalities have been completed; and

(c) the time by which these allottees will be handed over the possession of the flats ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No, Sir. The draw of 128 MIG flats in BD Block, Janakpuri was held on 30.10.1987.

(b) The reasons are as under :

(i) Water supply Scheme has not been approved by M.C.D.